66

have not asked the Institute to conduct any public opinion survey, as reported

MANUFACTURE OF TRACTORS BY AGRO-INDUSTRIES CORPORATION

5629 SHRI DHARAMRAO AFZAL PURKAR Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state

- (a) whether a scheme for the manufacture of tractors by the Agro-Industries Corporation is under the consideration of Government, and
 - (b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD) (a) and (b) Presumably the reference is to the Mysore State Agro-Industries Corporation Ltd Government have received on 1-4-72 an application from M/s Engineering and Commercial Corporation, New Delhi for a licence for setting up a new industrial undertaking at B.ngaloe in association with the Mysore State Agro-Industries Corporation Ltd, Bangalore for the manufacture of Byelarus (50 to 60 HP) agricultural tractors with a capacity of 10,000 Nos per annum in collaboration with V/O Tractor export, USSR This application is under consideration

हाल हो में आत्म समर्पण करने वाले बाकुओं के परिवारों के पुनर्वास के लिए केन्द्रीय सहायता की व्यवस्था

5632 श्री मागीरव मंबर: श्री ओंकार ताल बेरवा :

क्या गृह मली यह बताने की कृपा करेंगे कि

(क) बम्बल घाटी में डाकुओ के बाद डाकुओ के परिवारों के पुनर्वास तथा उक्त क्षेत्र के विकास, सिंचाई और भूमि को खेती योग्य बनाने के लिए एड्य प्रदेश के बुक्य मंत्री हारा घोषित कार्यक्रम में केन्द्र सरकार हारा सहायसा का क्या स्वस्त हैं और

(ख) उस योजना पर कितनी रकम खर्च की जायेगी, कितना क्षेत्र उसमें सम्मिलित किया जायेगा और कितने व्यक्ति उससे लाभ प्राप्त करेंगे ?

पृह कंद्रालय में उप-संकी (थी एफ ० एक ० मोहाँसन) (क) केन्द्रीय सरकार ने चम्बल घाटी में डाकुओं के आत्मसमर्पण के पश्चात् उनके परिवारों को फिर से बमाने के लिये मध्य प्रदेश के मुख्य मली द्वारा घोषित कार्यक्रम के लिये कोई सहायता प्रधान नहीं की है। उक्त क्षेत्र के बिकास के लिये योजनाये तैयार की जा रही है और सरकार को योजनाये प्राप्त होने पर ही केन्द्रीय सहायता के प्रश्न पर विचार किया जायगा।

(ख) योजनाओं को अतिम रूप दिये जाने के बाद ही यह सुचना उपलब्ध होगी।

STREAMLINING OF EXCESS DEPARTMENT,
DELHI

5633 SHRI BANAMALI PATNAIK Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether some steps have been taken to streamline the Excise Department by the Delhi Administration in the wake of a large number of deaths due to liquor poisoning,
 - (b) if so, the salient features thereof, and
 - (c) the results expected to be achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) to (c) statement is attached

STATEMENT

Delhi Administration has taken several steps to streamline the administration of excise matters.

The salient features of the steps taken are